प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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September 13, 2024

RBI cancels Certificate of Registration of Four NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

| Sr. No. | Name of the Company | Registered Office Address | CoR No. | CoR Issued On | Cancellation Order Date |
|------------|--|--|------------|-----------------------|----------------------------|
| 1 | Bharatpur Investment Ltd | Shri Ramji Sadan, 30-B, New Civil Lines, Bharatpur City, Bharatpur, Rajasthan - 321001 | 10.00031 | March 06, 1998 | July 03, 2024 |
| 2 | K.S. Finlease Limited | 15/264 Above SBI, Mandi Branch, Jiwajiganj, Morena, Madhya Pradesh - 476001 | B-03.00114 | September 25, 2000 | August 14, 2024 |
| 3 | Build Con Finance Limited | RMZ Millenia Business Park, Campus 1A, No. 143, Dr. M.G.R Road (North Veeranam Salai), Perungudi, Sholinganallur, Kanchipuram, Tamil Nadu – 600096 | B-07.00475 | October 17, 2000 | August 19, 2024 |
| 4 | Operating Lease and Hire Purchase Company Limited | No. 10, R Block, 2nd Floor, Prem Nagar, South Boag Road, T Nagar, Chennai, Tamil Nadu – 600017 | B-07.00320 | September 22, 1998 | August 20, 2024 |

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

(Puneet Pancholy) Chief General Manager